

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION  
LOK SABHA  
UNSTARRED QUESTION No. 3953  
TO BE ANSWERED ON 27.03.2017

**Extension of Time to Complete M.Phil and Ph.D**

3953. SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government proposes to give additional time to women and persons with disabilities to complete their M.Phil and Ph.D with an aim to promote participation in research work; and

(b) if so, the details thereof and the present status of its implementation?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(Dr. MAHENDRA NATH PANDEY)

(a) & (b): The University Grants Commission (Minimum Standards and Procedure for Award of M.Phil/Ph.D Degrees) Regulations, 2016, has come into force on 5<sup>th</sup> May, 2016. These regulations which, inter-alia, prescribe M.Phil/ Ph.D programme duration are mandatory for implementation by Universities/Institutions. As per the regulations, the maximum duration for completion of M.Phil and Ph.D programmes are 4 consecutive semesters/ two years and six years, respectively. Para 4.4 of these regulations allows the women candidates and Persons with Disability (more than 40% disability) to avail a relaxation of an additional duration of one year for completion of M.Phil and two years for completion of Ph.D. programme beyond the respective stipulated maximum duration. In addition, the women candidates may be provided Maternity Leave/Child Care Leave once in the entire duration of M.Phil/Ph.D. for up to 240 days.

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